

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 59 of 2015 &
IA NO. 274 OF 2016**

Dated: 09th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

IL&FS Tamilnadu Power Co. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R.1

Mrs. Suparna Srivastava for R.2

Mr. S. Vallinayagam for R.3

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **22.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh